

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.3901**  
TO BE ANSWERED ON THE 12<sup>TH</sup> AUGUST, 2025

**Promoting Agriculture in Kerala**

3901. SHRI N K PREMACHANDRAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government proposes to promote agriculture in Kerala taking into account of the special situation in Kerala, if so, the details of action taken thereon;
- (b) whether the Government has initiated action to promote agriculture in small holdings due to division of land into small plots, if so, the details of action taken thereon;
- (c) whether the Government has initiated action to resolve the hindrance of mechanized farming reduces agricultural productivity, if so, the details of action taken thereon;
- (d) whether the Government proposes to promote the cultivation of food crops in Kerala, if so, the details of action taken thereon;
- (e) whether the Government has initiated action to protect the farmers in Kerala from the loss due to market instability and price fluctuations, if so, the details thereof; and
- (f) the details of action taken to provide harmless pesticides so as to improve organic farming?

**ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE  
कृषि और किसान कल्याण राज्य मंत्री (Shri RAMNATH THAKUR)

(a) to (f): Agriculture is a state subject & all the centrally sponsored schemes are implemented through States/ UTs concerned. For the agricultural development in the States, including Kerala, arrangements are put in place by the State Governments as per their Annual Action Plan sanctioned for various schemes.

Government of India supports the States through appropriate policy measures and budgetary allocation for schemes for farmers welfare. Schemes/ programmes of Government of India aim to increase production, provide remunerative returns and income support to farmers. The Government has substantially enhanced the budget allocation of Department of Agriculture & Farmers Welfare (DA&FW) from Rs. 21,933.50 crore BE during 2013-14 to Rs. 1,27,290.16 crore BE during 2025-26. The major schemes of DA&FW for the country, including Kerala are as under:

1. Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)
2. Pradhan Mantri Kisan Maan Dhan Yojana (PM-KMY)
3. Pradhan Mantri Fasal Bima Yojana (PMFBY)/ Restructured Weather Based Crop Insurance Scheme (RWBCIS)
4. Modified Interest Subvention Scheme (MISS)
5. Agriculture Infrastructure Fund (AIF)
6. Formation and Promotion of 10,000 new Farmer Producers Organizations (FPOs)
7. National Bee Keeping and Honey Mission (NBHM)
8. Namo Drone Didi
9. National Mission on Natural Farming (NMNF)
10. Pradhan Mantri Annadata Aay Sanrakshana Abhiyan (PM-AASHA)
11. Agri Fund for Start-Ups & Rural Enterprises' (AgriSURE)
12. Per Drop More Crop (PDMC)
13. Sub-Mission on Agriculture Mechanization (SMAM)
14. Paramparagat Krishi Vikas Yojana (PKVY)
15. Soil Health & Fertility (SH&F)
16. Rainfed Area Development (RAD)
17. Agroforestry
18. Crop Diversification Programme (CDP)
19. Sub-Mission on Agriculture Extension (SMAE)
20. Sub-Mission on Seed and Planting Material (SMSP)
21. National Food Security and Nutrition Mission (NFSNM)
22. Integrated Scheme for Agriculture Marketing (ISAM)
23. Mission for Integrated Development of Horticulture (MIDH)
24. National Mission on Edible Oils (NMEO)-Oil Palm
25. National Mission on Edible Oils (NMEO)-Oilseeds
26. Digital Agriculture Mission
27. National Bamboo Mission

These schemes are aimed at promoting agriculture in small holdings, enhancing agricultural productivity, encouraging the cultivation of food crops, protecting farmers from losses due to market instability and price fluctuations, and ensuring remunerative returns and increased income for farmers.

Since 2014–15, under SMAM, in order to promote mechanization and increased productivity Kerala received ₹313.23 crore in central funds. This facilitated distribution of over 1,18,105 subsidized agricultural machines, establishment of 91 Custom Hiring Centres, and 1,596 Village Level Farm Machinery Banks. Under MIDH (2014–15 to 2024–25), 51,359 hectares were brought under horticulture crops, 34 nurseries established, 4,994 hectares rejuvenated, and 510 hectares covered under protected cultivation. A seed hub for pulses was also set up at AICRP, Pattambi, and onboarded on the SAATHI portal. As of 3rd July 2025, ₹1,279 crore has been sanctioned for 3,572 AIF projects with a project cost of ₹1,984 crore. Under PMKSY-PDMC, 6,331 hectares have been covered with micro-irrigation since 2015–16, with ₹89.56 crore in central assistance. Under Price Support Schemes, in 2023–24 1,118,30 metric tonnes Copra was procured for Rs.12.14 crore from 6209 farmers.